

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 230
(IB)-1138(ND)2018

IA/ 1512/2019 IA/1684/2019, IA-2020/2020, IA/1293/2021, CA-1132/2019, CA-43/2019 & CA-366/2019

IN THE MATTER OF:

M/s R J Packwells Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Nibula Print And Pack Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 28.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Akhilesh, Mr. Ritesh Khare and Mr. Raj Dev Singh, Advocates for Commercial Tax Department (Applicant) in IA 2020 of 2020, Mr. Ashok Kriplani, for RP, Mr. Sanjeev Panda Advocate representing Mr. Itenderpal Singh, Ex-director of Suspended Board of Corporate Debtor, Mr. Shailendra Singh and Ms. Muskaan Garg, Advocates for RP, Ms. Neha Mathen, Adv. for Resolution Applicant

ORDER

Renotify this case on 06.08.2021


(T.S. SINGH)
COURT OFFICER